## HIGH COURT OF CHHATTISGARH, BILASPUR CIRCULAR

No. (Mis.)/2024

Bilaspur, dated 03 Jan., 2024

In view of increasing number of Corona cases in the State of C.G., all the officers/employees, advocates, litigants, etc. of the High Court and District Judiciary of Chhattisgarh State are advised that they may use mask, sanitization, social distancing etc. as a precautionary measure.

By order of Hon'ble the Chief Justice

(Arvind Kumar Verma)

Registrar General

Bilaspur, dated 07/01/2024

Endt. No. 12/2024

## Copy forwarded to: -

1. Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

4. Private Secretary to Ho Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

5. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

6. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

7. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.

8. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

9. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

10. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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- 11. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 15. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 16. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur.
- 17. Registrar (Vigilance/ I&E/ Judicial/ S&A Cell), High Court of Chhattisgarh, Bilaspur.
- 18. Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh.
- 19. Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information with a request to upload the same in the website,
- 20. O.S.D., High Court of Chhattisgarh, Bilaspur,
- 21. Additional Registrar (Judl/DE & E/Admn.), High Court of Chhattisgarh, Bilaspur.
- 22. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur.
- 23. District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker).
- 24. Principal Judge/I Additional Principal Judge/II Additional Principal Judge/III Additional Principal Judge, Family Court, Bilaspur/Durg/Raipur/Janjgir.
- 25. Judge, Family Court, Baloda-Bazar/ Dhamtari/ Jagdalpur/ Janjgir-Champa/ Kawardha/ Kanker/ Korba/ Manendragarh/ Mahasamund/ Raigarh/ Rajnandgaon/ Surajpur/ Surguja/ Balod/ Kondagaon/ Bemetara/ Jashpur/ Mungeli/ Dantewada.
- 26. Judge, Commercial Court (District Level), Sector 19, Kotara Bhantha, Nawa Raipur-492101.
- 27. Special Judge under S.C. & S.T. (P.A.) Act, Jagdalpur/ Bilaspur/ Durg/ Jashpur/ Janjgir-Champa/ Korba/ Raigarh/ Raipur/ Rajnandgaon/ Surguja/ Koriya (Baikunthpur),
- 28. Member Judge, Industrial Court, Nagar Ghadi Chowk, Raipur.
- 29. Labour Judge, Labour Court, Baloda-Bazar/ Bastar (Jagdalpur)/ Bilaspur/ Dhamtari/ Durg/ Janjgir/ Korba/ Manendragarh/ Mahasamund/ Raigarh/ Raipur No. 01/ Raipur No. 02/ Rajnandgaon/ Ambikapur.
- 30 Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur.
- 31. Advocate General, High Court of Chhattisgarh, Bilaspur.

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- 32. President, Chhattisgarh High Court Bar Association, High Court Campus, Bilaspur.
- 33. Chairman, State Bar Council of Chhattisgarh, High Court Campus, Bilaspur.
- 34. Assistant Solicitor General of India, High Court Campus, Bilaspur.
- 35.All Registrar (M)/Joint Registrars (M)/Additional Registrars (M)/Deputy Registrars,, High Court of Chhattisgarh, Bilaspur,
- 36. Budget Officer/Accounts Officer, High Court of Chhattisgarh, Bilaspur,
- 37.All Assistant Registrars/Librarian/Section Officers/Private Secretaries/ Assistant Editor (I.L.R.)/Court Manager, High Court of Chhattisgarh, Bilaspur,

38. President, Chhattisgarh High Court Officers/Employees Union, Bilaspur, *for information/necessary action.* 

(Arvind Kumar Verma) Registrar General

03.01.2024